

Seventeenth Loksabha

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Title: Regarding changes in minimum age for admission in class I in Kendriya Vidyalayas- Laid – Laid

**SHRIMATI APARUPA PODDAR (ARAMBAGH):** The criterion for admissions into Class 1 of Kendriya Vidyalaya was 5 years of age. However, however, after the inception of National Education Policy, 2020 and the introduction of the '5+3+3+4' system, on February 24, 2022, all of a sudden KVS has made changes in minimum age criterion for admission in class I from five years to six years by uploading the impugned guidelines on the portal, just 4 days before the admission process starts. These guidelines have come as a shock for several students who have been rendered ineligible to apply for class I in the academic year 2022-23. However, the National Education Policy 2020 (NEP 2020) has not mandated any such thing & admission criteria of KVS is arbitrary, discriminatory, unjust, unreasonable, violative of the fundamental right to education as guaranteed under Articles 14, 21 and 21-A of the Constitution of India. I request the Government to issue a clarification & give necessary directions to Kendriya Vidyalaya Sangathan for reframing the admission criteria in 2022-23 in accordance with the law & restoring the minimum age of admission for class I to five years to secure the future of children who have been rendered ineligible due to this decision.